

Central Administrative Tribunal Principal Bench, New Delhi

C.P.No.246/2009 in O.A.No.1706/2001

Tuesday, this the 14th day of July 2009

Hon'ble Shri Shanker Raju, Member (J) Hon'ble Dr. Veena Chhotray, Member (A)

Miss Elisha Floria Boaz Flat No.5, Shop No.9 Near Power House Malka Ganj, Delhi

(By Advocate: Ms. Kamlakshi Singh)

..Applicant

Versus

- Mr. Vivek Ray
 Chief Secretary
 National Capital Territory of Delhi
 5 Sham Nath Marg, Delhi
- Ms. Rashmi Krishnan
 Joint Secretary (Health)
 National Capital Territory of Delhi
 Jawahar Lal Nehru Marg, New Delhi
- Mr. R A Gautam
 Medical Superintendent
 Aruna Asaf Ali Hospital, Civil Lines, Delhi-54

..Respondents

(By Advocate: Shri Vijay Pandita)

ORDER (ORAL)

Shri Shanker Raju:

We direct disposal of this CP with liberty to the applicant to make a representation raising her pleas before the respondents, who may consider the same in a right perspective in accordance with law by passing a speaking order as per law. Notices are discharged. No costs.

(Dr. Veena Chhotray) Member (A) (Shanker Raju) Member (J)

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